

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(CAA) No.604/KB/2017

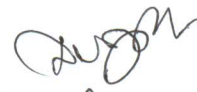
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Bhumika Vyapaar Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. Mr. DHIREN SHARMA
2. Mr. DEEPAU JAIN
3. Mr. RAU ASOPA

} Applicants }

  
Advocate  
26/02/18

4. TIA INLA  
Dy Director

o/o RD (ER)  
MCA

  
26.2.18

**ORDER**

Ld. Counsel on behalf of the petitioners as well as Dy. Director from the O/o the Regional Director, Eastern Regional, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)